COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 244 OF 2017

Dated: 4th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Ltd.

Vs.

Madhya Pradesh Electricity Regulatory

...Respondent(s)

...Appellant(s)

Commission & Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Sakya Sngha Chaudhuri Ms. Molshree Bhatnagar Mr. Akshay Shandilya

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.11.2018.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js